

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1552
ANSWERED ON:06.03.2013
CPC AT AHMEDABAD AIRPORT
Naranbhai Shri Kachhadia;Patil Shri C. R.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Airports Authority of India (AAI) has allotted land for development of Centre for Perishable Cargo (CPC) at Ahmedabad Airport;
- (b) if so, the details of agency to which the land has been allotted;
- (c) whether any request is pending with the Government/AAI to provide No Objection Certificate to operationalize the CPC facility;
- (d) if so, the details thereof, and;
- (e) the action taken/proposed to be taken by the Government thereon?;

Answer

Minister of State in the Ministry of CIVIL AVIATION (SHRI K. C. VENUGOPAL)

(a) Yes, Madam

(b) M/s Gujarat Agro Industries Corporation Limited

(c) to (e) On the request of M/s Gujarat Agro Industries Corporation Limited (GAICL), land was allotted under Center for Perishable Cargo (CPC) policy by Airports Authority of India (AAI) for establishment of CPC facility at Ahmedabad Airport. An agreement was also signed between GAICL and Land Directorate of AAI. M/s GAICL has requested for NOC for outsourcing the operation and management of CPC facility which is not permissible as per the extant CPC policy of AAI.